

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.09.2021** at **02.30 P.M.**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R. SUCHARITHA, MEMBER – JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

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IA/MA/IBA/TCP/TCA/CP/CA No : CA/768/CAA/2020  
NAME OF PETITIONER : Net Classroom Pvt Ltd  
NAME OF RESPONDENT : DoubleDot Finance Ltd  
SECTION : 230-232 of CA 2013

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**ORDER**

Matter is called. There is no representation for the Applicant. Mr. Ashok Kumar, Assistant Registrar, RoC is present through video conferencing platform.

List this matter on **24.11.2021** for the presence of the Applicant.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)  
gnk

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)